

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA.07/2010

This the 7th day of January, 2010

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

K.R.Meena Son of Late Shri Shiv Nath Meena,
aged about 58 years, resident of Quarter No. 6/2 Nirman Vihar -II,
Vidhyadhar Nagar and presently holding the post of
Additional Surveyor General, Western Zone,
Survey of India, Jaipur, Rajasthan.Applicant

(By Advocate: Shri C.B. Sharma)

- V E R S U S -

1. Union of India through Secretary, Ministry of Science & Technology,
Department of Science & Technology, New Mehrauli Road, New Delhi.
2. Union of Public Service Commission through its Secretary, Dholpur House,
Shahjahan Road, New Delhi-110069.
3. Surveyor General of India, Survey of India, Dehra Dun

....Respondents

O R D E R (ORAL)

Learned counsel for applicant seeks permission to withdraw this OA at
the admission stage. In view what has been stated above counsel for applicant
is permitted to withdraw this OA with liberty reserve to him to file substantive
OA for the same cause of action before the appropriate forum. Accordingly, OA
is dismissed as withdrawn.


(B.L.Khatri)
Member (Administrative)


(M.L.Chauhan)
Member (Judicial)

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